GOVERNMENT OF INDIA PLANNING LOK SABHA

UNSTARRED QUESTION NO:2778
ANSWERED ON:29.08.2012
SHELTER AND FOOD TO CONTAIN POVERTY
Rana Shri Kadir

Will the Minister of PLANNING be pleased to state:

- (a) whether the Government proposes to make available shelter and food to the poor so as to contain the poverty in the country; and
- (b) if so, the details thereof?

Answer

MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES (DR. ASHWANI KUMAR)

(a) and (b): Government of India accords high emphasis on making available shelter and food for the poor so as to contain poverty. Rural housing is one of the components under the 'Bharat Nirman' programme. Indira Awaas Yojana (IAY) is being implemented by the Ministry of Rural Development for providing houses to Below Poverty Line (BPL) families in the rural areas. For urban areas, two components of the Jawaharlal Nehru Urban Renewal Mission (JNNURM) viz. Basic Services to the Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (IHSDP) specifically address the shelter and basic service needs of the poor people. The Schemes of Affordable Housing in Partnership (AHP) and Interest Subsidy for Housing the Urban Poor (ISHUP) are also being implemented for providing shelters to the urban poor. To supplement the efforts under JNNURM for rehabilitation of slums, a pilot phase of Rajiv Awas Yojana (RAY) has been launched by the Government in June 2011.

As regards food, Government has been providing foodgrains at highly subsidized prices to the targeted population through the State Governments /UT Administrations under the Targeted Public Distribution System (TPDS) and Other Welfare Schemes (OWS) such as Mid-Day Meal Scheme, Annapoorna Scheme for senior citizens, Emergency Feeding Programme, Village Grain Bank Scheme, etc.Besides, Government has introduced the National Food Security Bill in Lok Sabha in December 2011 which proposes to provide food and nutritional security, in human life cycle approach, by ensuring access to adequate quantity of quality food at affordable prices, to people to live a life with dignity. The Bill is currently under examination by the Parliamentary Standing Committee on Food, Consumer Affairs and Public Distribution.